

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) Nos. 596-597 of 2019**

**IN THE MATTER OF:**

**MTR Foods Pvt. Ltd.**

**....Appellant**

**Vs.**

**Ashish Kanodia,**

**....Respondent**

**RP of the Maiyas Beverages and Food Pvt. Ltd.**

**Present:**

**For Appellant: Mr. Tine Abraham and Mr. Pranjali Mehta,  
Advocates for MTR**

**For Respondent: Mr. Nikhil Nayyar, Sr. Advocate with Ms. Pritha  
Srikumar Iyer, Mr. Kaustav Saha and Mr. Naveen  
Hegde, Advocates for R-4.**

**Mr. Abhijit Sinha, Mr. Amit Agrawal, Mr. Rahul  
Kukreja and Mr. Sahil Raveen, Advocates for R-1.**

**Mr. Swapnil Gupta and Mr. Rudrajit Ghosh,  
Advocates for R-2.**

**With**

**Company Appeal (AT) (Ins) Nos. 598-600 of 2019**

**IN THE MATTER OF:**

**Peepul Capital Fund III LLC.**

**....Appellant**

**Vs.**

**Ashish Kanodia, RP of the Corporate Debtor & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Darpan Wadhwa, Sr. Advocate with Mr. Nakul  
Sachdeva, Ms. Ambika Pratiyush Swain, Mr.  
Aakarshan Sahay and Mr. Toyesh Tewari,  
Advocates**

**For Respondents: Mr. Nikhil Nayyar, Sr. Advocate with Ms. Pritha  
Srikumar Iyer, Mr. Kaustav Saha and Mr. Naveen  
Hegde, Advocates for R-3.**

**Mr. Abhijit Sinha, Mr. Amit Agrawal, Mr. Rahul  
Kukreja and Mr. Sahil Raveen, Advocates for R-1.**

**Mr. Dhruv Dewan and Ms. Harshita Choubey,  
Advocates for R-5.**

**Mr. Swapnil Gupta and Mr. Rudrajit Ghosh,  
Advocates for R-2.**

**With**

**Company Appeal (AT) (Ins) No. 791 of 2019**

**IN THE MATTER OF:**

**Shetron Ltd.**

**....Appellant**

**Vs.**

**Maiyas Beverages and Foods Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mrs. Purti Marwaha Gupta, Ms. Henna Goerge and Ms. Areeca Sanjay Massey, Advocates**

**For Respondents: Mr. Nikhil Nayyar, Sr. Advocate with Ms. Pritha Srikumar Iyer, Mr. Kaustav Saha and Mr. Naveen Hegde, Advocates for R-3.**

**Mr. Amit Agrawal, Mr. Rahul Kukreja and Mr. Sahil Raveen, Advocates for R-1.**

**Mr. Swapnil Gupta and Mr. Rudrajit Ghosh, Advocates for R-2.**

**ORDER**

**20.02.2020:** Learned Counsel for the Appellants in these three appeals have been heard. For arguments of Counsel for Respondent (Resolution Professional) list these three appeals on **18<sup>th</sup> March, 2020** at **2.00 P.M.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*sa/md*